

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 133 of 2013**

**Dated : 24<sup>th</sup> October, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**The Tata Power Co. Ltd. .... Appellant(s)  
Versus  
Maharashtra Electricity Regulatory Commission .... Respondent (s)**

**Counsel for the Appellant (s): Mr. Amit Kapur  
Mr. Vishal Anand  
Mr. Gaurav Dudeja**

**Counsel for the Respondent(s): Mr. Buddy A Ranganadhan for R-1**

**ORDER**

The learned counsel for the Commission seeks some time for filing the reply. Accordingly, he is directed to file the same after serving copy on the other side.

Post the matter on **28.11.2013.**

**(Rakesh Nath)  
Technical Member**  
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**(Justice M. Karpaga Vinayagam)  
Chairperson**